

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT II)

71/241-242/ND/2019

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH (COURT II) OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.12.2019.

NAME OF THE COMPANY: M/s Anjali Bhardwaj & Ors. V/s. M/s. Magpic Realtech Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242

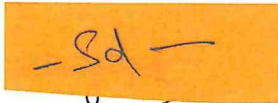
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Saurabh Kalia and Mr. Juggal Bagga,		
		Advocates		

	For the Respondent:	None		
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ORDER

Due to paucity of time, renotify this case on 19th December, 2019.



(L. N. Gupta)
Member (T)



(Dr. Deepti Mukesh)
Member (J)